

**GOVERNMENT OF INDIA  
COMMUNICATIONS AND INFORMATION TECHNOLOGY  
LOK SABHA**

UNSTARRED QUESTION NO:1560

ANSWERED ON:30.11.2011

EXCESS SPECTRUM

Alagiri Shri S. ;Ray Shri Rudramadhab ;Singh Rajkumari Ratna

**Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:**

- (a) whether most of the telecom operators held extra spectrum worth crores of rupees as per the investigations of Telecom Regulatory Authority of India (TRAI);
- (b) if so, the names of such operators alongwith the extra spectrum held by them;
- (c) whether the Government proposes to withdraw the extra spectrum and allot the same to new entrants;
- (d) if so, the details thereof and the revenue likely to be generated as a result of re-allotment of the spectrum; and
- (e) the steps taken to recover the dues both from the Government and private GSM operators?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI MILIND DEORA)

(a) to (e) The Initial/start-up spectrum has been allotted to the Unified Access Service Licensees as per the provisions of their Service Licence Agreements subject to availability of spectrum. With growth of service and increased subscriber base, additional spectrum is also being earmarked based on the subscriber based criteria evolved from time to time and subject to availability of spectrum in a telecom service area. Details of spectrum allotted to 2G Telecom Service Providers are placed as Annexure.

TRAI in its recommendations on "spectrum Management and Licensing Framework" dated 11th May, 2010 has recommended that the limit on spectrum to be assigned to a service provider will be 2X8MHz for all service areas other than in Delhi and Mumbai where it will be 2X10MHz. Similarly for CDMA spectrum the Authority recommends that the limit on spectrum will be 2X5MHz for all service areas and 2X6.25MHz in the Metro areas of Delhi and Mumbai. TRAI has made its further recommendations on 8th February 2011 on the pricing of the spectrum to be charged on allotted beyond contracted spectrum. The above recommendations are under consideration by the Government.